

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 16.03.2021

ORDER NO. 31 of 2021

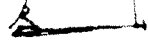
Hon'ble President is pleased to partially modify the roster order no. 07 of 2021 for CESTAT, New Delhi from **17.03.2021 to 19.03.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
17.03.2021 to 19.03.2021	Ms. Rachna Gupta, Hon'ble Member (Judicial)	All Single Member Matters


Note:-

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-
SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy. Registrar/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Dy. Registrar